In the Court of Dr. Poonam, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Solan, Tehsil & District Solan (H.P.)

Notice under Section 16 of Special Marriage Act

Whereas, Mr. Jasmeet Singh s/o Mr. Harvinder Singh, r/o Near Delhi-6, Habax Niwas, Ward No. 1, Dehun 652, Solan, Tehsil & District Solan (H.P.) and Mrs. Arti Bains w/o Mr. Jasmeet Singh and d/o Mr. Deepak Bains, r/o House No. 273A, Lower Bazar Subathu, Shariana (19), Solan, District Solan (H.P.) have filed an application for the registration of their marriage which was solemnized on 22-10-2023 and they have been living as husband and wife ever since then.

Notices have been served to all concerned and General Public to this effect if anybody has got any objection regarding the registration of marriage duly solemnized between the above parties *i.e.* Mr. Jasmeet Singh s/o Mr. Harvinder Singh, r/o Near Delhi-6, Habax Niwas, Ward No. 1, Dehun 652, Solan, Tehsil & District Solan (H.P.) and Mrs. Arti Bains w/o Mr. Jasmeet Singh and d/o Mr. Deepak Bains, r/o House No. 273A, Lower Bazar Subathu, Shariana (19), Solan, District Solan (H.P.) they may file their written objections and appear presonally or through their authorized agents before me within a period of thirty days from the date of issuance of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court post which no objection will be heard and accepted.

Issued under my hand and seal of the court on this 11 th day of March, 2024.

Seal.

Sd/-(Dr. POONAM, HPAS), Marriage Officer-cum-Sub-Divisional Magistrate, Solan, District Solan (H. P.).

In the Court of Dr. Poonam, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Solan, Tehsil & District Solan (H.P.)

Notice under Section 16 of Special Marriage Act

Whereas, Mr. Shiv Kumar s/o Mr. Pritam Singh, r/o Village Hardo-Haripur, P.O. Gardly, Tehsil Anandpur Sahib, District Roop Nagar (Punjab) and Mrs. Pammi Devi w/o Mr. Shiv Kumar and d/o Mr. Gopal Singh, r/o Sheel Niwas, Near Tar Factory, Subathu Road, Saproon, Solan, District Solan (H.P.) have filed an application for the registration of their marriage which was solemnized on 12-06-2020 and they have been living as husband and wife ever since then.

Notices have been served to all concerned and General Public to this effect if anybody has got any objection regarding the registration of marriage duly solemnized between the above parties *i.e.*, Mr. Shiv Kumar s/o Mr. Pritam Singh, r/o Village Hardo-Haripur, P.O. Gardly, Tehsil Anandpur Sahib, District Roop Nagar (Punjab) and Mrs. Pammi Devi w/o Mr. Shiv Kumar and d/o Mr. Gopal Singh, r/o Sheel Niwas, Near Tar Factory, Subathu Road, Saproon, Solan, District Solan (H.P.) they may file their written objections and appear presonally or through their authorized agents before me within a period of thirty days from the date of issuance of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court post which no objection will be heard and accepted.

Issued under my hand and seal on this 13th day of March, 2024.

Seal.

Seal.

(Dr. POONAM, HPAS),

Marriage Officer-cumSub-Divisional Magistrate,
Solan, District Solan (H. P.).

In the Court of Dr. Poonam, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Solan, Tehsil & District Solan (H.P.)

Notice under Section 6 of Special Marriage Act

Whereas, Mr. M. Pushpa Valli Raja s/o Mr. M. Ram Babu, r/o GI, No. 66, Appsnest Building, VOC Street, VGP Shanti Nagar, Balaji Dental College, Pallikaranai, Kancheepuram, Tamil Nadu and Ms. Vandna d/o Mr. Pratap Singh, r/o Choras Tarna (133), P.O. Devna, Tehsil Nohradhar, District Sirmaur (H.P.) and presently r/o Second Floor, Goyal Niwas, Near Airtel Office, Kotlanala, Tehsil and District Solan (H.P.) have gave notice of intended marriage under section 5 of the Special Marriage Act, 1954 to this office.

Notices are given to all concerned and General Public to this effect if any body has got any objections regarding the registration of marriage between above said Mr. M. Pushpa Valli Raja s/o Mr. M. Ram Babu, r/o GI, No. 66, Appsnest Building, VOC Street, VGP Shanti Nagar, Balaji Dental College, Pallikaranai, Kancheepuram, Tamil Nadu and Ms. Vandna d/o Mr. Pratap Singh, r/o Choras Tarna (133), P.O. Devna, Tehsil Nohradhar, District Sirmaur (H.P.) and presently r/o Second Floor, Goyal Niwas, Near Airtel Office, Kotlanala, Tehsil and District Solan (H.P.) they should file their written objections and should appear presonally or through their authorized agents before me within a period of thirty days from the date of issuance of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court post which no objection will be heard and accepted.

Issued under my hand and seal on this court on this 12 th day of March, 2024.

Seal.

(Dr. POONAM, HPAS),

Marriage Officer-cumSub-Divisional Magistrate,
Solan, District Solan (H. P.).

In the Court of Dr. Poonam, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Solan, Tehsil & District Solan (H.P.)

Notice under Section 16 of Special Marriage Act

Whereas, Mr. Arvind Kumar s/o Mr. Puran Chand, r/o Near Bansi Lal Public School, Mall Road, Solan, District Solan (H.P.) and Mrs. Lalita Kumari w/o Mr. Arvind Kumar d/o Mr. Deep Ram, r/o Village Bhalawan, P.O. Kupvi, Tehsil Kupvi, District Shimla (H.P.) at present Near

Bansi Lal Public School, Mall Road, Solan, District Solan (H.P.) have filed an application for the registration of their marriage which was solemnized on 16-12-2022 and they have been living as husband and wife ever since then.

Notices have been served to all concerned and General Public to this effect if anybody has got any objection regarding the registration of marriage duly solemnized between the above parties *i.e.* Mr. Arvind Kumar s/o Mr. Puran Chand, r/o Near Bansi Lal Public School, Mall Road, Solan, District Solan (H.P.) and Mrs. Lalita Kumari w/o Mr. Arvind Kumar d/o Mr. Deep Ram, r/o Village Bhalawan, P.O. Kupvi, Tehsil Kupvi, District Shimla (H.P.) at present Near Bansi Lal Public School, Mall Road, Solan, District Solan (H.P.) they may file their written objections and appear presonally or through their authorized agents before me within a period of thirty days from the date of issuance of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court post which no objection will be heard and accepted.

Issued under my hand and seal on this 5th day of March, 2024.

Seal.

Sd/(Dr. POONAM, HPAS),
Marriage Officer-cumSub-Divisional Magistrate,
Solan, District Solan (H. P.).

In the Court of Dr. Poonam, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Solan, Tehsil & District Solan (H.P.)

Notice under Section 16 of Special Marriage Act

Whereas, Mr. Arush Suri s/o Mr. Sanjay Suri, r/o House No. 3/2, Ward No. 3, Solan, District Solan (H.P.) and Mrs. Vinakshi w/o Mr. Arush Suri d/o Mr. Madan Lal, r/o Village and P.O. Hamboli, Ward No. 7, Tehsil Amb Hamboli Upperli, District Una (H.P.) have filed an application for the registration of their marriage which was solemnized on 27-05-2022 and they have been living as husband and wife ever since then.

Notices have been served to all concerned and General Public to this effect if anybody has got any objection regarding the registration of marriage duly solemnized between the above parties *i.e.* Mr. Arush Suri s/o Mr. Sanjay Suri, r/o House No. 3/2, Ward No. 3, Solan, District Solan (H.P.) and Mrs. Vinakshi w/o Mr. Arush Suri d/o Mr. Madan Lal, r/o Village and P.O. Hamboli, Ward No. 7, Tehsil Amb Hamboli Upperli, District Una (H.P.) they may file their written objections and appear presonally or through their authorized agents before me within a period of thirty days from the date of issuance of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court post which no objection will be heard and accepted.

Issued under my hand and seal on this 4th day of April, 2024.

Sd/(Dr. POONAM, HPAS),
Marriage Officer-cumSub-Divisional Magistrate,
Solan, District Solan (H. P.).

Seal.

In the Court of Dr. Poonam, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Solan, Tehsil & District Solan (H.P.)

Notice under Section 16 of Special Marriage Act

Whereas, Mr. Pankaj s/o Mr. Hari Nand, r/o Village Saproon (653), P.O. Saproon, District Solan (H.P.) and Mrs. Tamana w/o Mr. Pankaj, r/o Village Saproon (653), P.O. Saproon, District Solan (H.P.) have filed an application for the registration of their marriage which was solemnized on 20-11-2021 and they have been living as husband and wife ever since then.

Notices have been served to all concerned and General Public to this effect if anybody has got any objection regarding the registration of marriage duly solemnized between the above parties *i.e.* Mr. Pankaj s/o Mr. Hari Nand, r/o Village Saproon (653), P.O. Saproon, District Solan (H.P.) and Mrs. Tamana w/o Mr. Pankaj, r/o Village Saproon (653), P.O. Saproon, District Solan (H.P.) they may file their written objections and appear presonally or through their authorized agents before me within a period of thirty days from the date of issuance of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court post which no objection will be heard and accepted.

Issued under my hand and seal on this 5th day of April, 2024.

Seal.

Sd/(Dr. POONAM, HPAS),
Marriage Officer-cumSub-Divisional Magistrate,
Solan, District Solan (H. P.).

In the Court of Dr. Poonam, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Solan, Tehsil & District Solan (H.P.)

Notice under Section 16 of Special Marriage Act

Whereas, Mr. Vinod Kumar s/o Mr. Garib Dass, r/o Slater House, W. No. 7, Dhobighat, Tehsil and District Solan (H.P.) and Mrs. Anita Kumari w/o Mr. Vinod Kumar d/o Mr. Suraj Mall, r/o Slater House, W. No. 7, Dhobighat, Tehsil and District Solan (H.P.) have filed an application for the registration of their marriage which was solemnized on 06-03-1988 and they have been living as husband and wife ever since then.

Notices have been served to all concerned and General Public to this effect if anybody has got any objection regarding the registration of marriage duly solemnized between the above parties *i.e.* Mr. Vinod Kumar s/o Mr. Garib Dass, r/o Slater House, W. No 7, Dhobighat, Tehsil and District Solan (H.P.) and Mrs. Anita Kumari w/o Mr. Vinod Kumar d/o Mr. Suraj Mall, r/o Slater House, W. No. 7, Dhobighat, Tehsil and District Solan (H.P.) they may file their written objections and appear presonally or through their authorized agents before me within a period of thirty days from the date of issuance of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court post which no objection will be heard and accepted.

Issued under my hand and seal on this 4th day of April, 2024.

Sd/-(Dr. POONAM, HPAS),

Marriage Officer-cum-Sub-Divisional Magistrate,

Solan, District Solan (H. P.).

Seal.